

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1834
ANSWERED ON 28TH DECEMBER, 2017

DELAYED NH PROJECTS

1834. SHRIMATI POONAMBEN MAADAM:
ADV. JOICE GEORGE:
DR. A. SAMPATH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of total budget estimates towards road/highway projects allocated by the Government during the last three years along with the utilization of funds and actual sanctioned funds;
- (b) the number of projects of National Highways Authority of India (NHAI) that are delayed along with the reasons for the delay State-wise;
- (c) whether reasons like difficulties in land acquisition, forest clearance, local agitations and effective support from State Governments are major reasons for such delay;
- (d) if so, the details thereof in each case, State-wise; and
- (e) the steps being taken by the Government to expedite the completion of these projects?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) The State-wise/ Scheme-wise details of the funds allocated and expenditure occurred towards road/highway projects during the last three years are given at Annexure-I.

(b) to (e) The details of 102 delayed projects of National Highways Authority of India (NHAI) in all states are given at Annexure-II and these are delayed due to various reasons including delay in land acquisition, statutory clearances, ROB clearance, handing over of irrigation land, shifting of utilities, addition / deletion / relocation of various structures and financial crunches of the Concessionaire etc. In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors. Regular review meetings are held in Head Quarter by Ministry/ NHAI with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects various steps are also taken which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-scheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1834 ANSWERED ON 28.12.2017 ASKED BY SHRIMATI POONAMBEN MAADAM, ADV. JOICE GEORGE AND DR. A. SAMPATH REGARDING DELAYED NH PROJECTS.

Details of funds allocated & expenditure occurred during the last three years

Sl. No.	States/UTs/Schemes/Agency (Sl. 1 to 33 contains allocation under NH(O), NHDP-IV through State PWD, EAP, PBFF)	2014-15		2015-16		2016-17	
		Alloc. (Cr)	Expd. (Cr)	Alloc. (Cr)	Expd. (Cr)	Alloc. (Cr)	Expd. (Cr)
1	Andhra Pradesh	221.45	221.45	1,039.42	1,000.43	2,010.31	2,014.50
2	Arunachal Pradesh	0.5	0.5	2.4	1.83	100	90.66
3	Assam	141.76	141.76	78.79	78.09	177.44	137.8
4	Bihar	276.65	276.65	706.92	707.86	1,362.64	1,331.61
5	Chhattisgarh	71.25	71.25	359.94	339.8	1,553.30	1,495.68
6	Goa	17.72	17.72	120	119.98	400	434.51
7	Gujarat	206.96	206.96	228.6	225.77	251.87	213.41
8	Haryana	60.48	60.48	90	89.85	150	161.27
9	Himachal Pradesh	134.57	134.57	140	139.96	210.95	182.14
10	Jammu & Kashmir	0	0	25	22.86	40.06	23.16
11	Jharkhand	63.83	63.83	35	38.08	200	212.5
12	Karnataka	269.72	269.72	633.43	639.55	783.52	871.96
13	Kerala	67.18	67.18	132.24	137.65	259.89	237.8
14	Madhya Pradesh	239.23	239.23	937.76	928.29	1,760.00	1,558.90
15	Maharashtra	190.04	190.04	431.2	423.28	1,371.92	1,154.00
16	Manipur	32.6	32.6	40	40	25.25	18.65
17	Meghalaya	43.30	43.30	15	15	41.27	28.44
18	Mizoram	39.53	39.53	35	28.5	40	46.13
19	Nagaland	46.2	46.2	50	46.27	50	38.84
20	Odisha	322.99	322.99	591.44	592.24	925.55	951.35
21	Punjab	2329.04	2328.04	1,852.26	1,855.24	2,740.50	2,702.48
22	Rajasthan	107.16	107.16	849.95	849.56	964.83	1,012.99
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	167.13	167.13	337.02	336.47	575	640.11
25	Telangana	210.79	210.79	661	657.1	380	358.43
26	Tripura	0	0	5	0	5	2.38
27	Uttar Pradesh	493.81	493.81	1,530.34	1,527.74	1,849.02	1,820.85
28	Uttarakhand	169.51	169.51	245.92	245.69	332.62	314.48
29	West Bengal	283.81	283.81	808.95	811.98	1,333.62	1,223.19
30	Andaman & Nicobar	14.61	14.61	2	1.53	0.13	0.13
31	Chandigarh	4.95	4.95	1	0	2	0.69
32	Delhi	0.05	0.05	1	0	1	0.62
33	Puducherry	12.73	12.73	20	18.1	20	14.28
34	Other projects NH(O)	758.29	713.42	511	443.44	791.38	787.79
35	NHAI	12933.89	12933.89	22290.27	22290.27	15215.52	15215.52
36	NHIDCL	0	0	1.15	1.15	72.2	72.2
37	BRO	292	268.79	0	0	0	0
38	SARDP-NE	3,000.00	2,843.33	4,900.00	4,803.07	4,520.00	4,464.71
39	LWE	1,174.00	1,164.59	1,121.00	996.11	760	739.27
40	EAP	276	239.93	22	9.25	59.38	56.72
41	IEBR / Borrowings NHAI	7,611.11	3,343.40	42,694.5	23,281.00	59,279.0	33,118.0
	Grand Total	32,306.37	27,760.99	83,547	63,743	1,00,615	73,748

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Details of the delayed projects of NHAI

S No	State	Nos of Delayed Projects
1	Andhra Pradesh	4
2	Assam	11
3	Bihar	8
4	Bihar /Uttar Pradesh	1
5	Chhattisgarh	1
6	Gujarat	4
7	Gujarat/Maharashtra	1
8	Haryana	2
9	Haryana/Punjab	1
10	Haryana/Rajasthan	1
11	Haryana/Uttar Pradesh	1
12	Himachal Pradesh	1
13	Jammu & Kashmir	3
14	Jharkhand	2
15	Jharkhand/West Bengal	1
16	Karnataka	4
17	Kerala	2
18	MP	7
19	MP/Maharashtra	1
20	MP/Uttar Pradesh	1
21	Maharashtra	8
22	Meghalaya	1
23	Odisha	2
24	Punjab	4
25	Rajasthan	5
26	Tamil Nadu	7
27	Tamil Nadu/Uttar Pradesh	1
28	Uttar Pradesh	8
29	Uttar Pradesh/Uttarakhand	3
30	Uttarakhand	2
31	West Bengal	4
32	Total	102
